

Central Administrative Tribunal,  
Principal Bench

O.A. No.2448/2002

New Delhi this the 19th day of September, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman  
Hon'ble Mr. M. P. Singh, Member (A)

Mrs. Mukesh Lata Gautam  
E-82, MCD Officers Colony,  
Thompson Road, New Delhi.

(By Advocate : Shri Rakesh Dhingra) - Applicant

Versus

1. Union of India  
Through Chairman  
Union Public Service Commission  
Govt. of India  
Shahjahan Road, New Delhi-110003.

2. Secretary  
Department of Personnel and Training  
Ministry of Personnel, Public Grievances  
and Pensions  
Govt. of India  
North Block, New Delhi-110011.

- Respondents

ORDER (ORAL)

Mr. Justice V.S. Aggarwal, Chairman:

The OA is dismissed as withdrawn.

( M.P. Singh )  
Member(A)

( V.S. Aggarwal )  
Chairman

/ravi/